

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:1953

ANSWERED ON:02.12.2011

POWER GENERATION IN PRIVATE SECTOR

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**Will the Minister of POWER be pleased to state:**

- (a) the power projects commissioned in the private sector along with the power generation capacity added during each of the last three years and the current year, source, year and State/UT-wise;
- (b) whether the target set for power generation capacity addition in the private sector during each of the last three years and the current year has been achieved;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether the private power developers, recently offered co-operation and interests to develop power projects in various States;
- (e) if so, whether the Government has come across any hardship while implementing Public-Private-Partnership in the power sector; and
- (f) if so, the details thereof along with the remedial measures taken by the Government in this regard?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

(a)to(d): Thermal and hydro-electric capacity targeted and commissioned in private sector during the last three years i.e. 2008-09, 2009-10 and 2010-11 and the current year 2011-12 are as under:

Year    Thermal        Hydro

Target    Commissioned    Slipped    Target    Commissioned    Slipped

2008-09    3437    882.5    2561    #    -    -

2009-10    5833    4287.0    1546    292    -    292

2010-11    5891    4929.5    2419    461    192    269

2011-12    6440    5466.5    -    1170    1100    -

No Hydro-electric project in the year 2008-09 was targeted to be commissioned in Private Sector.

Details of thermal and hydro projects targeted and commissioned during the last three years and current year (2008-09 to 2011-12) are given at Annexure-I & II respectively.

Private sector developers are setting up power projects in various States. As per the Electricity Act, 2003, electricity generation has been delicensed and concurrence/clearance of Central Electricity Authority (CEA) is not required to set up thermal power plants including those in the private sector.

(e)&(f): At present, no project in power sector is being developed under Public Private Partnership (PPP) mode in the Central sector.